

[Mr. Chairman]

Parliamentarian and the first woman Chief Minister of Delhi. As a Union Minister, she held the important portfolios of External Affairs, Health and Family Welfare, Parliamentary Affairs and Information and Broadcasting. She served as a Member of this House for three terms between 1990 and 2009.

Shri S. C. Jamir, a noted tribal leader, who is considered as one of the architects of modern Nagaland, played an instrumental role in the creation of the State of Nagaland. He served as the Chief Minister of Nagaland for four terms; as a Member of this House from July, 1987 to February, 1989; as a Minister in the Union Council of Ministers and as the Governor of Goa, Gujarat, Maharashtra and Odisha.

Late Shri Manohar Parrikar, a very capable administrator and a distinguished parliamentarian, served as the Chief Minister of Goa thrice and as the Minister of Defence in the Government of India. He also served as a Member of this House from November, 2014 to September, 2017.

It is indeed a matter of great pride for this House that a sitting Nominated Member and five of our former Members have been conferred the prestigious civilian awards of the country.

On behalf of the whole House and on my own behalf, I place on record our appreciation for the exceptional services rendered by Shrimati M. C. Mary Kom, late Shri George Fernandes, late Shri Arun Jaitley, late Shrimati Sushma Swaraj, Shri S. C. Jamir and late Shri Manohar Parrikar in their respective fields.

I also congratulate all the other Padma Awardees for the year 2020 for their outstanding accomplishments in their respective fields.

REPORT OF AD HOC COMMITTEE ON ISSUE OF CHILD PORNOGRAPHY AND ITS EFFECT ON SOCIETY AS A WHOLE

SECRETARY-GENERAL: Sir, I lay on the Table a copy of the Report (in English and Hindi) of the **Ad Hoc* Committee constituted to study the "alarming issue of child pornography and its effect on society as a whole".

* The constitution of the 14 Member *Ad Hoc* Committee headed by Shri Jairam Ramesh was announced by the Chairman, Rajya Sabha on 12th December, 2019 with instructions to report within one month. The Committee ceased to exist after presenting its report to the Chairman, Rajya Sabha on the 25th January, 2020.

MR. CHAIRMAN: On behalf of this House and on my own behalf, I would like to compliment the Chairman of this Ad hoc Committee, Shri Jairam Ramesh, and the 14 Members, who, cutting across party lines, have served as Members of this Committee, for their timely, exceptional and exemplary Report that they have given to this House, i would be looking forward, at the earliest opportunity, to discussing the Report and moving further.

RECOMMENDATIONS OF THE BUSINESS ADVISORY COMMITTEE

MR. CHAIRMAN: I have to inform Members that the Business Advisory Committee, in its meeting held on the 1st of February, 2020, has allotted time for Government Legislative and Other Business, as follows:-

Business		Time Allotted
1.	Discussion on the Motion of Thanks on the President's Address.	Twelve Hours
2.	General discussion on the Union Budget for 2020-21.	Twelve Hours
3.	Statutory Resolution seeking disapproval of the Insolvency and Bankruptcy Code (Amendment) Ordinance, 2019 (No. 16 of 2019) promulgated by the President on the 28th of December, 2019, admitted in the names of Shri K. K. Ragesh and Dr. T. Subbarami Reddy.	Two Hours (To be discussed together).
4.	Consideration and passing of the Insolvency and Bankruptcy Code (Second Amendment) Bill, 2019 - to replace an Ordinance.	
5.	Statutory Resolution seeking disapproval of the Mineral Laws (Amendment) Ordinance, 2020 (No. 1 of 2020) promulgated by the President on the 10th of January, 2020, admitted in the names of Shri K. K. Ragesh and Dr. T. Subbarami Reddy.	Two Hours (To be discussed together)
6.	Consideration and passing of the Mineral Laws (Amendment) Bill, 2020 - to replace an Ordinance.	